

**Annexure-1****Name of the corporate debtor: Marks Pryor Marking Technology Private Limited**

Date of commencement of CIRP: 06-12-2023 (Copy made on Available 07-12-2023)

List of creditors as on: 20-12-2023

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Maharashtra	18-Dec-23	11,06,26,372.57	-	Secured	11,06,26,372.57	NA	No	100%	NA	Nil	-	11,06,26,372.57	Claim under Verification

**Mandar Wagh****Interim Resolution Professional****Marks Pryor Marking Technology Private Limited**

(Undergoing Corporate Insolvency Resolution Process)

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